

**2020
High Court, Appellate Side
Calcutta**

No. 4231-RG

Dated, Calcutta the 25th November, 2020

**From: Smt. Rai Chattopadhyay,
Registrar General-cum-Secretary,
Selection Board,
High Court, Calcutta.**

**To : (I) All the District Judges of West Bengal
(II) The Chief Judge, City Sessions Court, Calcutta**

Sub: Further direction of the Hon'ble Court upon the 51 eligible WBJs officers in the feeder rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division) who are going to appear in the Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level).

Sir/Madam,

In continuation of Court's letter bearing no. 4188-RG dated 19.11.2020 and its enclosures containing the schedule of Viva-voce for Normal Promotion, 2020, fixed on **1st, 2nd, 3rd and 4th December, 2020**, I am directed to inform you that the Hon'ble Court has been pleased to approve as follows :

".....if any candidate is reported COVID positive or with any other serious illness, it will be open to the Committee to reschedule the viva-voce test of such person to any further date as may be fixed by the Committee."

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly.

This may be treated as important and urgent.

Yours faithfully,

Sd/-
**(Rai Chattopadhyay)
Registrar General-cum-
Secretary, Selection Board**